

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**CHENNAI BENCH**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 14.09.2021 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**02.00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(Ins) No. 215/2021	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors.	Anirudh Krishnan Adarsh Subramaniam	Bharadwaj -R1 Mummaneni Vazra Laxmi-R3
2.	Comp. App (AT)(CH)(Ins) No. 222/2021	OCS Group (India) Pvt Ltd V Bijoy Prabhakaran Pulipra (IRP) PVS Memorial Hospital P Ltd	Sandeep Sharma	
3.	Comp. App (AT)(CH)(Ins) No. 223/2021	Committee of Creditors of Vasan Health Care P Ltd V D.Rajendran RP	Vinithra Srinivasan Varun Srinivasan	
4.	Comp. App (AT)(CH)(Ins) No. 224/2021	S. Rajendran (RP) of Vasan Health Care Pvt Ltd	M. Savitha Devi M. S. Elamathi	
5.	Comp.App (AT)(CH)(Ins) No. 205/2021	State Tax officer V Bijoy Prabhakaran Pulipra	E.K. Kumaresan	

## **For Admission (after notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
6.	Comp. App (AT)(CH)(Ins) No. 111/2021	Punjab National Bank Vs Udayaraj Patwardhan & 12 others	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R2,R3,R4,R6 & R10 Edward James-R14
7.	Comp App (AT)(CH)(Ins) No.132/2021	Punjab National Bank V Udayaraj Patwardhan & 12 others	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R2,R3,R4,R6 & R10 Edward James-R14
8.	Comp App (AT)(CH)(Ins) No.137/2021	M. Rafi V M/s. Spectrum Hi-Style Shoppers Private Limited	G. Vairava Subramanian B. Raghupathy A. Kandan	M. Sreedar Umesh Babu
9.	Comp App (AT)(CH)(Ins) No. 161/2021	Ajeesh Kumar S & 8 Ors V Kerala Industria Infrastructure Development Corporation & 3 Ors	Eshwar Sabapathy	
10.	Comp APP (AT)(CH)(Ins) No. 110/2021	Genius Security and Allied Services Vs Sri Shivdutt Bannanje & another	Ankita Paul	Ananth Merathia R1 Naman Jhabakh-R2
11.	Comp App (AT)(CH)(Ins) No. 208/2021	A. Sennimalai Suspended Director of Dharani Sugars and Chemicals Ltd. Vs Bank of India & Anr	T.k.Bhaskar Srinath Sridevan K. Harishankar	T. Ravichandran-R1 Savitha Devi-R2

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**For Assistance,**

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**2.Court Officer - PH No. : 044-2888 0450**

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**By the order of Hon'ble Acting Chairperson**

**(Chennai Bench)**